

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs),  
TIS HAZARI, DELHI  
OFFICE OF CHAIRPERSON (ELECTION COMMITTEE), DBA ELECTIONS-2024**

No. \_\_\_\_\_/EC/DBA/2024

Dated 14.11.2024

To,

The Ld. Registrar General,  
Hon'ble High Court of Delhi,  
New Delhi.

Through

Ld. Principal District & Sessions Judge (HQs),  
Tis Hazari Courts,  
Delhi.

**Sub: Elections of the Executive Committees of all the District Court Bar Associations in Delhi, Delhi High Court Bar Association and all the Bar Associations annexed with the Tribunals in Delhi.**

Ref. No. 696-705/DHC/Mgt. & Coord. Cell-I/BMCC (District Courts) Dt: 08.11.2024.

Respected Sir,

This is in reference to your letter bearing reference number as referred above, regarding the aforesaid subject.

It is most respectfully submitted that all the proximity applications submitted by the Advocates on the online portal for issuance of Proximity Cards pertaining to the Delhi Bar Association have been duly verified and have been further forwarded for completion of Level-3 and Level-4 verification since the portal allows the applicants to remove the objections at their end, the same recur as pending in the portal for re-verification at Level-2.

The undersigned may also inform that the high rate of objection is primarily due to the reason that the substantial number of applications are liable to be rejected on the ground of ineligibility, for the reasons like membership having been obtained after 31.07.2023 or payment of subscription in cash or payment after 31.07.2024. Besides, a considerable number of proximity applications are also rejected at Level-2 as the Declaration Form itself was not filed by such applicants.

The current status of the pending applications, as is clear from the screen shot attached herewith is shown that only 04 applications are pending.

The data is also re-produced as under:-

Number of applications received	5753
Number of applications approved	3675
Number of objections raised	2074
Number of applications pending for approval	04

Contd....

:: 2 ::

The pending applications are being diligently pursued and are disposed off as and when sent on the portal, as per the guidelines laid down by the Hon'ble High Court of Delhi.

This is for your kind information please.



(Nikhil Chopra)  
Chairman, Election Committee  
Delhi Bar Association 2024

Encl: As above.

No. 64897/EC/DBA/2024

Dated 14.11.2024

**Copy for information to-**

- 1) The Worthy President, Delhi Bar Association, THC, Delhi.
- 2) PS to Ld. Principal District & Sessions Judge (Hqs), THC, Delhi.
- 3) PS to Ld. Principal District & Sessions Judge (West), THC, Delhi.
- 4) In-Charge, Caretaking Branch (HQ), THC, Delhi.
- 5) The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with directions to upload on the official website of Delhi District Courts, Tis Hazari Courts, Delhi.



Chairman, Election Committee  
Delhi Bar Association 2024



# Delhi High Court Voting Registration Portal

Sh. Nikhil Chopra  
dbaelection2024@gmail.com



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Election Committee of Delhi Bar Association

<b>Total Application</b> 5753	<b>Pending for approval</b> 4	<b>Objection-Raised</b>	<b>Approved</b> 3675
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Search Member



Approve Ag Pending Approved Objection

Image	Membership Number	Voting Location	Member's Name	Eligible to Vote	Access Card View	Action
	U-231	Delhi Bar Association	UTKARSH MISHRA			Objection View
	D-603	Delhi Bar Association	DEV SHEKHAR			Objection View
	S-4367	Delhi Bar Association	SUNIL KISHAN			Objection View
	P 2037	Delhi Bar Association	POOJA			Objection View

**MOST IMMEDIATE**  
**OUT AT ONCE**

**HIGH COURT OF DELHI: NEW DELHI**

No. 696-705 /DHC/Mgt. & Coord. Cell-I/BMCC (District Courts) Dated: 08.11.2024

From

The Registrar General,  
High Court of Delhi,  
New Delhi.

To

1.	The Chairman, Election Committee, Delhi High Court Bar Association, Delhi High Court Complex, New Delhi.	2.	The Chairman, Election Committee, Delhi Bar Association, Tis Hazari Courts Complex, Delhi.
3.	The Chairman, Election Committee, New Delhi Bar Association, Patiala House Courts Complex, New Delhi.	4.	The Chairman, Election Committee, Shahdara Bar Association, Karkardooma Courts Complex, Karkardooma, Shahdara, Delhi-110032.
5.	The Chairman, Election Committee, Rohini Court Bar Association, Rohini Court Complex, Delhi.	6.	The Chairman, Election Committee, Central Delhi Court Bar Association, Rouse Avenue Court Complex, Deen Dayal Upadhyay Marg, New Delhi.
7.	The Chairman, Election Committee, Delhi Tax Bar Association, G-09, Central Revenue Building, I.P. Estate, New Delhi.	8.	The Chairman, Election Committee, National Company Law & Appellate Tribunal Bar Association, C-20, South Extn., Part-II, New Delhi-110049.
9.	The Chairman, Election Committee, Sales Tax Bar Association, 2 <sup>nd</sup> Floor, Department of Trade & Taxes, Vyapar Bhawan, I.P. Estate, New Delhi-110002.	10.	The Chairman, Election Committee, National Consumer Disputes Redressal Commission Bar Association, P-20 (Basement), South Extension Part-II, New Delhi-110049.

Sub: - Elections of the Executive Committees of all the District Court Bar Associations in Delhi, Delhi High Court Bar Association and all the Bar Associations annexed with the Tribunals in Delhi.

Sir/Madam

As you are already aware, elections to the Executive Committees of all the District Court Bar Associations, Delhi High Court Bar Association and all the Bar Associations annexed with the Tribunals in Delhi are to be held simultaneously on one

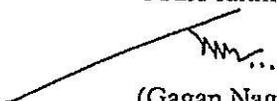
*Nodal  
Officer to  
provide  
status report  
14/11/2024*

day for a uniform period of two years, in terms of the directions passed by the Hon'ble High Court of Delhi vide Judgment dated 19.03.2024 in Writ Petition (Civil) No.10363/2021 titled "*Lalit Sharma & Ors. Vs. Union of India & Ors.*" and in order to enable the Advocates for casting vote for the Bar Association of their choice in the upcoming elections, Proximity Cards are required to be issued to them mandatorily.

Subsequently, the Hon'ble Full Court vide order dated 01.10.2024 passed in C.M. Appl. No.57982/2024 in the aforesaid matter has been pleased to extend the date of elections of Bar Associations across Delhi from 19.10.2024 to 13.12.2024. Consequently, the date for applying on the online portal for issuance of Proximity Cards to Advocates was also extended to 25.10.2024. The applications for issuance of Proximity Cards to Advocates shall be subject to the approval at 04 different Levels viz. Level-1 pertains to the Bar Council of Delhi, Level-2 pertains to the Election Committees of respective Bar Associations, Level-3 pertains to the President/Secretary of respective Bar Associations, and Level-4 pertains to this Court. However, it has come to the notice of this Court that a large number of applications submitted by the Advocates on the online portal are still pending for Level-2 verification. The delay so caused in the verification process of the applications may hamper the time schedule for conducting elections.

I am accordingly, directed to request you to kindly expedite the verification process/approval of applications to be conducted by your good office at Level-2, enabling respective Bar Associations and this Court to complete Level-3 and Level-4 verification process, respectively, at the earliest.

Yours faithfully



(Gagan Nagpal)  
Joint Registrar (Mgt. & Coord. Cell-I)  
For Registrar General